

**Central Administrative Tribunal
Principal Bench**

**C.P.No.637/2017
In
OA No.1503/2016**

New Delhi this the 14th day of May, 2018

**Hon'ble Sh. Raj Vir Sharma , Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Gulab Singh Post Chowkidar S/o Moti Lal Age 59 years
Posted at : Pocket – C, Mayur Vihar Phase-2, Ward No.219, EDMC, New Delhi.
2. Raj Kumar, Post Chowkidar S/o Kulkul Jha Age 60 years
Posted at : Mayur Vihar Phase-2, Ward No.219, EDMC, New Delhi
3. Ved Pal S/o Sauga Age 55 years Post Mali Posted at : Mayur Vihar Phase-II, Ward No.215 , EDMC, New Delhi
4. Tej Pal, S/o Shivcharan, Age 56 years Post Mali
Posted At: Mayur Vihar Phase-III, Ward No.215,
EDMC, New Delhi. Petitioners

(By Advocate: Ms. Garima Sachdeva)

Versus

1. Mr. Ranbir Singh,
Commissioner,
East Delhi Municipal Corporation
Udyog Sadan, Patparganj,
Delhi-110092.
2. Mr. P.K. Gupta, IAS
Commissioner,
North Delhi Municipal Corporation
Dr. SPM Civic Centre, JLN Marg,
New Delhi-110002. Respondents

**(By Advocate : Sh. R N Singh-R-1)
Sh. Mangal Singh –R-2
Ms. Sangita Rai with Sh. Pradeep Singh Tomar)**

By Hon'ble Mr.Raj Vir Sharma, Member(J)

ORDER (ORAL)

C.P. No. 637/2017

Learned counsel for the parties are in agreement that in C.P. No. 637/2017, the respondents have complied with the order of this Tribunal. Therefore, this C.P. is closed. Notices issued to the respondents are discharged.

C.P. No. 226/2018

List on 25.05.2018.

**(Praveen Mahajan)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

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